

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

PRESENT: SHRI M. K. SHRAWAT
MEMBER (JUDICIAL)

Attendance-cum-order sheet in the case of M/s. Vishwa Vishal Textiles Ltd. & Ors.

CP No. 32/2013 u/s 397-398 DATE : 11.07.2016 TIME: 10.30 A M

SR. NO	NAME	DESIGNATION	SIGNATURE
1.	Satyan S. Israni i/b S.D. Israni Law Chambers	Adv for Respondents	Satyan S.

Order

C.P No. 32/397-398/NCLT/MB/MAH/2013

1. Ld. Counsel on behalf of the Respondent is present, from the side of the Petitioner Ld. Counsel has sought adjournment.
2. Pleadings are not yet complete.
3. Two week s time is given to file rejoinder by the Respondents and further sur-rejoinder by two weeks thereafter by Petitioner.
4. List this matter on 11th August, 2016 at 10.30 a.m. for hearing.

sd/-

M. K. SHRAWAT
Member (Judicial)

Dated: 11th July, 2016.